

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

BLUE CIRCLE SERVICES LIMITED (BCSL)

Regd. Office: 106, Sagar Shopping Centre, J.P. Road, Andheri (West), Mumbai-400058

The details subsequent to the completion of the offer made vide Public Announcement ("PA") dated August 27, 2009, Corrigendum to PA dated November 28, 2009 & December 19, 2009 and Letter of Offer dated November 28, 2009 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of Prime Capital Market Limited ("Acquirer") to acquire 1,49,400 fully paid-up Equity Shares of Rs.10/- each, representing 20% of the fully paid-up equity and voting share capital of BCSL at a price of Rs.14/- per share ("Offer Price") payable in cash are as under:

1. Name of the Target Company : **Blue Circle Services Limited**
2. Name and Address of the Acquirer(s) including PACs : **Prime Capital Market Limited** having its registered office at 18A, B.J.B Nagar, Bhubaneswar - 751014.
3. Name of Manager to the offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the offer : **Purva Shareregistry (India) Pvt. Ltd.**
5. Offer details
 - a) Date of Opening of the Offer : 11.12.2009 (Friday)
 - b) Date of Closing of the Offer : 30.12.2009 (Wednesday)
6. Details of the acquisition :

Sr. No.	Particulars	Proposed in the offer documents		Actuals	
1.	Offer Price	Rs. 14/-		Rs. 14/-	
2.	Share holding of acquirer (No. & %) before SPA/ P.A.	50,000 (6.69%)		50,000 (6.69%)	
3.	Shares acquired by way of SPA (No. & %)	1,00,000 (13.39%)		1,00,000 (13.39%)	
4.	Shares acquired in the Open Offer (No. & %)	1,49,400 (20.00%)		Nil	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 20,91,600/-		Nil	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirer (No. & %) (2+3+4+6)	2,99,400 (40.08%)		1,50,000 (20.08%)	
8.	Pre and Post Offer shareholding of public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		5,97,000 (79.92%)	4,47,600 (59.92%)	5,97,000 (79.92%)	*5,97,000 (79.92%)

7. Status of the Escrow Account, whether released or not : The amount lying in Escrow Account is being released to the Acquirer.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

* includes the remaining shareholding of the erstwhile promoters

The Acquirer & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by : Manager to the offer

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO : INM000011096

(Contact Person: Mr. Tanmay Kumar Saha)

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On behalf of Acquirer : Prime Capital Market Limited

Place: Kolkata

Date: 13.01.2010